

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39929/2025 BLAPL/638/2026	PAWAN MAHATO VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BARBIL /170 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000012/2025
2	D-BLAPL/203/2026 BLAPL/639/2026	ARCHIT PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARKAT NAGAR /114 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000200/2025
3	D-BLAPL/211/2026 BLAPL/640/2026	AJMAL CM VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BISSAMCUTTACK /157 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000022/2025
4	D-BLAPL/547/2026 BLAPL/641/2026	UTTAM KUMAR DIPA VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	AINTHAPALI /124 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000053/2025
5	D-BLAPL/1896/2026 BLAPL/642/2026	ROHIT KUMAR @ ROHIT BHAGAT @ ROHIT MALAKAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /1075 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003647/2025
6	D-BLAPL/1468/2026 BLAPL/643/2026	SUKUMA HANSDAH VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /39 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000026/2025
7	D-BLAPL/1898/2026 BLAPL/644/2026	RAJESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /414 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000031/2025
8	D-BLAPL/1485/2026 BLAPL/645/2026	PRAJAPATI MANTRI VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /965 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002813/2025
9	D-BLAPL/1906/2026 BLAPL/646/2026	RAJAT PARIDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000118/2023
10	D-BLAPL/1888/2026 BLAPL/647/2026	RAKESH K MAHARANA @ RAKESH MAHARANA @ KANHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PIPLI /269 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000033/2025
11	D-BLAPL/1643/2026 BLAPL/648/2026	SUBRAT BARIK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /507 /2025 J.M.F.C.,JATNI(Khordha) GR/0000871/2025

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12	D-BLAPL/1892/2026 BLAPL/649/2026	MURALI TANDIA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
13	D-BLAPL/1667/2026 BLAPL/650/2026	BABU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000106/2020
14	D-BLAPL/1899/2026 BLAPL/651/2026	RAVI PRAKASH SAMANT VS STATE OF ODISHA	DEBA PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0003253/2025
15	D-BLAPL/1793/2026 BLAPL/652/2026	PRASANTA KUMAR MALIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000183/2025
16	D-BLAPL/1900/2026 BLAPL/653/2026	SUSHIL ROUT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /76 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000234/2025
17	D-BLAPL/1902/2026 BLAPL/654/2026	LAXMAN JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000039/2025
18	D-BLAPL/1843/2026 BLAPL/655/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000439/2025
19	D-BLAPL/1851/2026 BLAPL/656/2026	ASIAN KANDAIBURU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /520 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundar Spl/0000126/2024
20	D-BLAPL/1909/2026 BLAPL/657/2026	HARSA PRADHAN @ PANDA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BUGUDA /666 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000646/2025
21	D-BLAPL/1859/2026 BLAPL/658/2026	SANTOSH @ SANTA GOUDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	SHERAGADA /463 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000526/2025
22	D-BLAPL/1911/2026 BLAPL/659/2026	SAROJ RANJAN DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	MAHILA PS,SEC-3,ROURKELA /38 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003941/2025
23	D-BLAPL/1922/2026	PRAKASH CHANDRA PATRA	PRAVASH CHANDRA JENA	RAMBHA (KHALLIKOTE) /884 /2023

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	BLAPL/660/2026	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002362/2023
24	D-BLAPL/1925/2026 BLAPL/661/2026	PRAKASH CHANDRA PANIGRAHI VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /152 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000218/2024
25	D-BLAPL/1932/2026 BLAPL/662/2026	BIRANCHI KUMAR NAYAK @ B.K.NAYAK VS REPUBLIC OF INDIA (CBI)	SATYA PRAKASH SATPATHY VS	/ /0 SPECIAL C.J.M.(CBI),BHUBANESWAR(Kandhamal) Spe/0000029/2025
26	D-BLAPL/1939/2026 BLAPL/663/2026	GOVINDA @ GOBINDA BEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /227 /2025 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000305/2025
27	D-BLAPL/1942/2026 BLAPL/664/2026	RABINDRA KUMAR PARIDA @ RABINDRA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000001/2026
28	D-BLAPL/37408/2025 BLAPL/665/2026	KANHU LENKA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	KABISURYANAGAR /306 /2024 A.D.J.,KODALA(Ganjam) ST/0000164/2024
29	D-BLAPL/2061/2026 BLAPL/666/2026	SAMARPITA CHOUDHURY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BIDANASI /307 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000946/2024
30	D-BLAPL/1419/2026 BLAPL/667/2026	APARNA SANTOSH POL VS STATE OF ODISHA	ASIT KUMAR DASH VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000095/2025
31	D-BLAPL/1553/2026 BLAPL/668/2026	NAIM KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GURUDIJHATIA /93 /2013 A.D.J.,ATHAGARH(Cuttack) ST/0000612/2013
32	D-BLAPL/2072/2026 BLAPL/669/2026	RABINDRA BHUE VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000282/2025
33	D-BLAPL/1692/2026 BLAPL/670/2026	PUSPAK SRICHANDAN @ JITU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
34	D-BLAPL/2075/2026 BLAPL/671/2026	BULU LOHAR VS	KULDEEP MOHANTY VS	BISOI /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR

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35	D-BLAPL/2084/2026 BLAPL/672/2026	STATE OF ODISHA LANKESWAR DIGAL VS	JAYADEBA BEHERA VS	CT/0001252/2025 / /0 SPECIAL JUDGE,NAYAGARH(Nayagarh)
36	D-BLAPL/1011/2026 BLAPL/673/2026	STATE OF ODISHA BABLU MAHANANDA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	SPL. 2(a)C.C./0000001/2026 LAXMIJORE /66 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
37	D-BLAPL/758/2026 BLAPL/674/2026	STATE OF ODISHA MANA KIRSANI VS	SANGRAM KESHARI ROUT VS	GR/0002085/2025 KORAPUT SADAR /110 /2025 ADDL DISTRICT AND SESSIONS JUDGE
38	D-BLAPL/1526/2026 BLAPL/675/2026	STATE OF ODISHA DEEPAK @ DIPAK BEHERA VS	TANMAYA KUMAR MOHANTY VS	CT/0000233/2025 NAYAPALLI P.S. /640 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR
39	D-BLAPL/1558/2026 BLAPL/676/2026	STATE OF ODISHA NIHAR RANJAN SARKAR VS	DIPTI RANJAN BHOKTA VS	TR/0000575/2024 JEYPURE VIGILANCE /40 /2025 SPL.JUDGE(VIG.),JEYPURE(Koraput)
40	D-BLAPL/1642/2026 BLAPL/677/2026	STATE OF ODISHA(VIG.) LABANYA NAIK VS	PRASANTA KUMAR JENA VS	GR/0000027/2025 KARLAPAT /33 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi)
41	D-BLAPL/1943/2026 BLAPL/678/2026	STATE OF ODISHA PARSURAM BHATI VS	SURYAKANTA DWIBEDI VS	CT/0000206/2025 BELPARA /215 /2025 A.D.J,PATNAGARH(Balangir)
42	D-BLAPL/1944/2026 BLAPL/679/2026	STATE OF ODISHA SANJAYA TANDI VS	SURYAKANTA DWIBEDI VS	SC/0000096/2025 KHAPRAKHOL /277 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
43	D-BLAPL/1497/2026 BLAPL/680/2026	STATE OF ODISHA LIPUN @ LIPUN SWAIN VS	PRADIPTA BEURA VS	GR/0001554/2025 TIGIRIA /273 /2025 J.M.F.C.,TIGIRIA(Cuttack)
44	D-BLAPL/1955/2026 BLAPL/681/2026	STATE OF ODISHA RAJANIKANTA NAYAK VS	SURYAKANTA DWIBEDI VS	CT/0000261/2025 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
45	D-BLAPL/1969/2026 BLAPL/682/2026	STATE OF ODISHA TRINATH @ MANTU MAHAPATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	2(A)CC/0000003/2026 JANKIA P.S. /465 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamar)

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46	D-BLAPL/1950/2026 BLAPL/683/2026	TRILOCHAN MEHER @ CHANDRAMANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /279 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000060/2025
47	D-BLAPL/1973/2026 BLAPL/684/2026	NIBASA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
48	D-BLAPL/1977/2026 BLAPL/685/2026	JITENDRA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
49	D-BLAPL/1983/2026 BLAPL/686/2026	SALBAM NAGA VS STATE OF ODISHA	DHANANJAYA MUND VS	MOTU /101 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000102/2024
50	D-BLAPL/1987/2026 BLAPL/687/2026	SUDEEP @ SUDIP SAHA VS STATE OF ODISHA	DHANANJAYA MUND VS	MALKANGIRI /678 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000078/2025
51	D-BLAPL/1967/2026 BLAPL/688/2026	MAHADEBA BARIHA @ MAHADEV BARIHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /105 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000006/2025
52	D-BLAPL/2007/2026 BLAPL/689/2026	AKASH KAUDI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000247/2025
53	D-BLAPL/2023/2026 BLAPL/690/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /320 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000391/2025
54	D-BLAPL/2025/2026 BLAPL/691/2026	RANJAN SAHOO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0002036/2025
55	D-BLAPL/1974/2026 BLAPL/692/2026	BABLU KHATUA @ BABULU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /179 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000064/2025
56	D-BLAPL/2028/2026 BLAPL/693/2026	MD. SALAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /931 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0002098/2025
57	D-BLAPL/2032/2026	RAJANI BEHERA	SURYAKANTA DASH	SAHADEV KHUNTA /492 /2025

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	BLAPL/694/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000396/2025
58	D-BLAPL/2035/2026 BLAPL/695/2026	UMESH BARIK VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	CANTONMENT ROAD /146 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000249/2025
59	D-BLAPL/2024/2026 BLAPL/696/2026	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000395/2024
60	D-BLAPL/2037/2026 BLAPL/697/2026	ARPANA PRIYABRATA PATRA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000030/2025
61	D-BLAPL/38710/2025 BLAPL/698/2026	RAJKUMAR DEHERI VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /79 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000055/2021
62	D-BLAPL/173/2026 BLAPL/699/2026	SUBRAT BAIDYA VS STATE OF ODISHA	SANJIT MISHRA VS	KHALLIKOTE /895 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000157/2025
63	D-BLAPL/2009/2026 BLAPL/700/2026	MIR SIRAJUDDIN @ RAJA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	PURUNABAZAR /283 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000391/2025
64	D-BLAPL/2053/2026 BLAPL/701/2026	ANIRUDHA MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /750 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001195/2025
65	D-BLAPL/1975/2026 BLAPL/702/2026	RAKESH BAMLI VS STATE OF ODISHA	SARBESWAR SAHOO VS	JONK /284 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000088/2025
66	D-BLAPL/1005/2026 BLAPL/703/2026	JAYA KUMAR JUAD VS STATE OF ODISHA (VIGILANCE)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /41 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000001/2026
67	D-BLAPL/824/2026 BLAPL/704/2026	SURESH PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /343 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000017/2024
68	D-CMAPL/49746/2025 CMAPL/11/2026	PANA SINGH VS	ADV. VS	// ()

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69	D-CMAPL/33703/2025 CMAPL/12/2026	STATE OF ODISHA SATYABHAMA PATEL VS SURENDRA KUMAR PATEL	SOURAV SUMAN BHUYAN VS	// // ()
70	D-CMP/1516/2026 CMP/143/2026	PRADIP KUMAR SENAPATI VS MUKUL KUMAR	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000455/2024
71	D-CMP/55264/2025 CMP/144/2026	SHAHANAWAZ AHMED VS NAZIMUN NESHA	JAGAJIBAN PRADHAN VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000548/2002
72	D-CMP/2449/2026 CMP/145/2026	BHAGABATI PARIDA VS SRIPATI CHARAN BADAJENA	MANMAYA KUMAR DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000442/2011
73	D-CONTC/54896/2025 CONTC/424/2026	SHISHIR@SISIR KUMAR GARNAYAK VS ALOK KUMAR KAR, IAS	BASUDEV BARIK VS	// () //
74	D-CONTC/821/2026 CONTC/425/2026	KASHINATH PANDA VS DR.THIRUMALA NAIK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// () //
75	D-CONTC/993/2026 CONTC/426/2026	NAIDU GURUNATH VS HARISH CHANDRA PRADHAN, SPECIAL TREASURY OFFICER, GANJAM	ADV VS	// () //
76	D-CONTC/1058/2026 CONTC/427/2026	KALI CHARAN DAS VS ARVIND AGARWAL , I.A.S	ADV. VS	// () //
77	D-CONTC/1087/2026 CONTC/428/2026	PABITRA CHAKRABARTY VS DR.THIRUMALA NAYAK, I.A.S	SHASHANKA SHEKHAR PATRA VS	// () //
78	D-CONTC/1095/2026 CONTC/429/2026	MAHENDRA KUMAR NAG VS ASHOK KUMAR BEHERA,OAS(SS),DIRECTOR(R AND R)AND EX OFFICIO SPECIAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //
79	D-CONTC/1108/2026 CONTC/430/2026	BRAJA MOHAN PRADHAN VS UMA NANDURI, IFS, PRINCIPAL CHIEF CONSERVATOR OF FOREST (KENDU LEAF) ORISSA, BHUBANESWAR	ADV. VS	// () //

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80	D-CONTC/1118/2026 CONTC/431/2026	BASANTA BARIK VS NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE,KHATIGUDA	ADV. VS	// 0
81	D-CONTC/1120/2026 CONTC/432/2026	PRAVASANKAR PANDA VS NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE, KHATIGUDA, NABRANGPUR	ADV. VS	// 0
82	D-CONTC/1162/2026 CONTC/433/2026	KRUSHNA CHANDRA BARIK VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION,ODISHA,CUTTACK	ADV VS	// 0
83	D-CONTC/1167/2026 CONTC/434/2026	HRUSIKESH MOHANTY VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION	ADV VS	// 0
84	D-CONTC/1168/2026 CONTC/435/2026	CHINTAMANI PRUSTY VS MANOJ KUMAR MAJHI,OAS, TAHASILDAR ODAPADA	GHANASHYAM MUDULI VS	// 0
85	D-CONTC/1169/2026 CONTC/436/2026	B. NARASIMHA MURTY VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION,ODISHA	ADV VS	// 0
86	D-CONTC/1272/2026 CONTC/437/2026	DHABALESHWAR SWAIN VS ANU GARG, IAS	ADV. VS	// 0
87	D-CONTC/1432/2026 CONTC/438/2026	BARUNA NAG VS BIBHUTI BHUSAN NAYAK, IAS	RANJAN KUMAR NAYAK VS	// 0
88	D-CONTC/1436/2026 CONTC/439/2026	GOPAL RANA VS BIBHUTI BHUSAN NAYAK, IAS	RANJAN KUMAR NAYAK VS	// 0
89	D-CONTC/572/2026 CONTC/440/2026	DEBASISH NAYAK VS MANOJ KUMAR PATTNAIK,SECRETARY CUM DEPUTY SECRETARY (IN CHARGE), FOOD SUPPLIES AND CONSUMER,BHUBANE	ADV VS	// 0
90	D-CONTC/1515/2026 CONTC/441/2026	DR SANJIB KUMAR MOHANTY VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0
91	D-CONTC/1886/2026	RAKESH PANDA	ADV	//

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	CONTC/442/2026	VS	VS	0
		YAMINI SARANGI,IAS, PRINCIPAL SECRETARY RURAL DEVELOPMENT DEPTT.		//
92	D-CONTC/1993/2026	SANGRAM KUMAR SWAIN	AJIT KUMAR MOHANTY	//
	CONTC/443/2026	VS	VS	0
		SANTOSH KUMAR UPADHYAY,IPS		//
93	D-CONTC/2090/2026	PRAMOD KUMAR JENA	GYANENDRA CHANDRA SWAIN	//
	CONTC/444/2026	VS	VS	0
		SATYABRATA SAHU, MEMBER, BOARD OF REVENUE, CUTTACK		//
94	D-CONTC/40391/2025	M/S. MAA THAKURANI INDANE GRAMIN VITARAK, MAYURBHANJ	MANORANJAN MISHRA	//
	CONTC/445/2026	VS	VS	0
		NARO TUNDUP, CHIEF GENERAL MANAGER, (LPG),ODISHA		//
95	D-CONTC/50068/2025	SANDHYARANI SAHU	SURYAKANTA DASMOHAPATRA	//
	CONTC/446/2026	VS	VS	0
		N THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY ,SCHOOL AND MASS EDUCATION DEPTT.		//
96	D-CONTC/137/2026	BIJAY KUMAR PRUSTY	ADV.	//
	CONTC/447/2026	VS	VS	0
		SURYA SHANKAR DASH, TAHASILDAR, GOP		//
97	D-CONTC/1143/2026	PRABIR KUMAR ROUT	JYOTI RANJAN KHUNTIA	//
	CONTC/448/2026	VS	VS	0
		DR. N.THIRUMALA, I.A.S		//
98	D-CONTC/1144/2026	M.C. OF SRI SIDHESWAR HIGH SCHOOL, BADACHADHIAPADA	JYOTI RANJAN KHUNTIA	//
	CONTC/449/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
99	D-CONTC/1158/2026	RAJMOHAN SENAPATI	ADV	//
	CONTC/450/2026	VS	VS	0
		SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION		//
100	D-CONTC/1159/2026	ARJOON CHARAN SIA	ADV	//
	CONTC/451/2026	VS	VS	0
		SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA		//
101	D-CONTC/1160/2026	BIGYAN KUMAR SWAIN	ADV	//
	CONTC/452/2026	VS	VS	0
		SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA		//
102	D-CONTC/1912/2026	DR.DHARASHREE MOHANTY	SANGRAM JENA	//
	CONTC/453/2026	VS	VS	0

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103	D-CONTC/2428/2026 CONTC/454/2026	ARVIND AGRAWAL, I.A.S MURALIDHAR SWAIN VS PROF. JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// // ()
104	D-CONTC/1916/2026 CONTC/455/2026	GOURANGA CHARAN BEHERA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// // ()
105	D-CONTC/1918/2026 CONTC/456/2026	SUJIT KUMAR MISHRA VS THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
106	D-CONTC/53040/2025 CONTC/457/2026	ACHYUTANANDA BEHERA VS DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// // ()
107	D-CONTC/53978/2025 CONTC/458/2026	SATYA PRAKASH SAHOO VS ANU GARG, ADDITIONAL CHIEF SECRETARY, BHUBANESWAR	ADV. VS	// // ()
108	D-CONTC/1050/2026 CONTC/459/2026	SANKAR PRASAD BAKSI VS SUNIL KUMAR NANDA, TAHASILDAR, KASHINAGAR	ADV. VS	// // ()
109	D-CONTC/1287/2026 CONTC/460/2026	MANAS RANJAN PARIJA VS DEORANJAN KUMAR SINGH I.A.S	ADV. VS	// // ()
110	D-CONTC/2162/2026 CONTC/461/2026	NIRANJAN MOHAPATRA VS JAGNESWAR JENA BLOCK EDUCATION OFFICER BASTA, BALASORE	ADV. VS	// // ()
111	D-CONTC/1296/2026 CONTC/462/2026	PRAVAKAR NANDA VS DIPAK KUMAR PARHI, OES 1	ADV. VS	// // ()
112	D-CONTC/2372/2026 CONTC/463/2026	BIJAYA KRUSHNA PRADHAN VS N. THIRUMALA NAIK IAS	ADV. VS	// // ()
113	D-CONTC/1389/2026 CONTC/464/2026	BASANTA KUMAR PANIGRAHI VS D.PRASHANTA REDDY, EX M.D., ODISHA SMALL INDUSTRIES CROP. LTD.	ADV. VS	// // ()

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114	D-CONTC/1672/2026 CONTC/465/2026	SMRUTIREKHA LENKA VS ARVIND AGRAWAL, IAS	SHARMISTHA SAMAL VS	// () //
115	D-CONTC/1681/2026 CONTC/466/2026	SARAT CHANDRA SAHOO VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
116	D-CONTC/1683/2026 CONTC/467/2026	PRATAP CHANDRA PATI VS THIRUMALA NAIK, IAS	ADV. VS	// () //
117	D-CONTC/2185/2026 CONTC/468/2026	JAYASHREE DAS VS DR.N.THIRUMALA NAIK, IAS	PABITRA KUMAR DUTTA VS	// () //
118	D-CONTC/114/2026 CONTC/469/2026	RABINARAYAN SWAIN VS RAJASHREE CHAKMA, IAS	ADV. VS	// () //
119	D-CONTC/1349/2026 CONTC/470/2026	AHLAD KUMAR MOHANTY VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS	// () //
120	D-CRLA/1116/2026 CRLA/81/2026	SK.FAKIR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /6 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000047/2020
121	D-CRLA/1191/2026 CRLA/82/2026	SUJIT SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHATRAPUR /602 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000024/2025
122	D-CRLA/1794/2026 CRLA/83/2026	BHALU@SIRAJ ALLI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAGARH SADAR /228 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000005/2025
123	D-CRLA/708/2026 CRLA/84/2026	BENUDHAR GARDIA VS STATE OF ODISHA(VIG.)	SUNIL KUMAR PANDA VS	SAMBALPUR VIGILANCE /54 /2012 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000038/2013
124	D-CRLA/680/2026 CRLA/85/2026	DHAMANA @ RAJENDRA MOHANANDIA VS STATE OF ODISHA	BINAPANI TRIPATHY VS	KUCHINDA /85 /2014 A.D.J.,SAMBALPUR(Sambalpur) ST/0000078/2014
125	D-CRLA/40270/2025	INFORMANT	AJAYA KUMAR PRADHAN	CHOUDWAR /29 /2025

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	CRLA/86/2026	VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000011/2025
126	D-CRLA/1659/2026 CRLA/87/2026	SHYAM SUNDAR RANA @ RAJU @ SONA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARAT /30 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA CT/0000046/2025
127	D-CRLA/1806/2026 CRLA/88/2026	JANAKA NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /129 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000014/2024
128	D-CRLA/1820/2026 CRLA/89/2026	SATYA PRAKASH BEHERA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000037/2010
129	D-CRLMA/39196/2025 CRLMA/14/2026	SUBASH DALEI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /610 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000789/2024
130	D-CRLMA/666/2026 CRLMA/15/2026	SUDAM PRADHAN @ SUDAM KUMAR PRADHAN VS STATE OF ODISHA	ADV. VS	DEOGARH /304 /2025 (//
131	D-CRLMC/1249/2026 CRLMC/253/2026	KRUPASINDHU MUDULI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PURUSHOTTAMPUR /278 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000276/2025
132	D-CRLMC/1258/2026 CRLMC/254/2026	KRUPASINDHU MUDULI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BAIDYANATHPUR /561 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002649/2023
133	D-CRLMC/1677/2026 CRLMC/255/2026	SUSANTA KUANR VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	TUSRA /109 /2022 2ND A.D.J., BALANGIR(Balangir) SC/0000020/2025
134	D-CRLMC/1733/2026 CRLMC/256/2026	RATNAKAR PALLAI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MADHUPATNA /282 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001335/2022
135	D-CRLMC/1688/2026 CRLMC/257/2026	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SAHID NAGAR P.S. /193 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000402/2024
136	D-CRLMC/1862/2026 CRLMC/258/2026	SK.AMJAD ALLI VS	SUKANTA KUMAR NAYAK VS	/ /0 A.D.J.,CHANDIKHOLE(Jajapur)

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137	D-CRLMC/1865/2026 CRLMC/259/2026	STATE OF ODISHA PANKAJ KUMAR BEHERA VS	SUKANTA KUMAR NAYAK VS	CT/0000124/2025 BINJHARPUR /179 /2015 C.J.M.,JAJPUR(Jajapur) GR/0000664/2015
138	D-CRLMC/1534/2026 CRLMC/260/2026	STATE OF ODISHA PAPA@CHINMAY PANDA VS	RAKESH BEHERA VS	SAHADEV KHUNTA /362 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000753/2023
139	D-CRLMC/1941/2026 CRLMC/261/2026	STATE OF ODISHA UDHABA PRADHAN VS	SURYAKANTA DWIBEDI VS	SARANGADA /158 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000015/2025
140	D-CRLMC/1981/2026 CRLMC/262/2026	STATE OF ODISHA AVINAS NAHA@ABINASH NAHA VS	PRADIPTA BEURA VS	BARAMBA /312 /2022 J.M.F.C.,BARAMBA(Cuttack) GR/0000299/2022
141	D-CRLMC/1694/2026 CRLMC/263/2026	STATE OF ODISHA K.GANESH PATRA VS	PARTHA SARATHI DAS VS	KABISURYANAGAR /615 /2023 A.D.J.,KODALA(Ganjam) ST/0000108/2024
142	D-CRLMC/40349/2025 CRLMC/264/2026	STATE OF ODISHA SUSANTA NAYAK @ SUSANTA KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	DHUSURI /121 /2025 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000233/2025
143	D-CRLMC/2048/2026 CRLMC/265/2026	STATE OF ODISHA SAROJINI PRADHAN VS	AMITAV TRIPATHY VS	/ /0 DISTRICT AND SESSIONS JUDGE,NAYAGAR CRREV/0000023/2025
144	D-CRLMC/844/2026 CRLMC/266/2026	STATE OF ODISHA BIKASH KUMAR KHATUA VS	NIRANJAN PANDA VS	/ /0 A.D.J.,BOLANGIR(Balangir) GR/0000021/2018
145	D-CRLMC/1670/2026 CRLMC/267/2026	STATE OF ODISHA OM PRAKASH MISHRA VS	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /43 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAR GR/0000333/2023
146	D-CRLMC/1999/2026 CRLMC/268/2026	STATE OF ODISHA JHUMURI SWAIN @ JHUNUBALA SWAIN VS	MRUTYUNJAY MOHANTY VS	NIALI /131 /2001 J.M.F.C.,NIALI(Cuttack) GR/0000667/2001
147	D-CRLMC/2004/2026 CRLMC/269/2026	STATE OF ODISHA CHANDAN THAKUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /433 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000108/2024

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148	D-CRLMC/765/2026 CRLMC/270/2026	RASMITA PATRA VS STATE OF ODISHA	BISWOJEET LENKA VS	BARANGA /1 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/000009/2025
149	D-CRLMC/1736/2026 CRLMC/271/2026	TRILOCHAN MISHRA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /71 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000429/2013
150	D-CRLMC/1738/2026 CRLMC/272/2026	ASWIN KUMAR PATRO VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	ODAGAON /41 /2022 NYAYADHIKARI GRAM NYAYALAYA, GR/0000070/2022
151	D-CRLMC/1767/2026 CRLMC/273/2026	SUDAM POLAI VS DHIRENDRA SAHU	ARIJEET MISHRA VS	/ /0 J.M.F.C,TALCHER(Anugul) ICC/0000157/2021
152	D-CRLMC/1437/2026 CRLMC/274/2026	LAGNAJIT PATTANAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BETNOTI /151 /2013 SPECIAL JUDGE (POCSO), BARIPADAM Spl/0001430/2013
153	D-CRLMC/1708/2026 CRLMC/275/2026	ARATI SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJKANIKI /164 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000918/2025
154	D-CRLMC/2130/2026 CRLMC/276/2026	PRADIP KUMAR AMAT VS STATE OF ODISHA	ASISH MISHRA VS	PURUNAKATAK /25 /2019 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud ICC/0000002/2025
155	D-CRLMP/1703/2026 CRLMP/101/2026	ANJAN KUMAR MALLICK VS HOME (STATE)	RAMAKANTA PANDA VS	/ / (//
156	D-CRLMP/1774/2026 CRLMP/102/2026	CHARULATA BEHERA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	REMUNA /214 /2025 (//
157	D-CRLMP/1686/2026 CRLMP/103/2026	GOPAL CHANDRA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	BALASORE VIGILANCE /14 /2010 (//
158	D-CRLMP/1000/2026 CRLMP/104/2026	ROHIT JAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	AIR FIELD P.S. /233 /2023 (//
159	D-CRLMP/1836/2026	JASOBANTA PRADHAN	TUSAR KANTA SAHOO	/ /0

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	CRLMP/105/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/1440/2026 CRLMP/106/2026	INFORMANT/VICTIM VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DHARMASALA /616 /2025 () //
161	D-CRLMP/1840/2026 CRLMP/107/2026	KUMARI PRADHAN VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
162	D-CRLMP/999/2026 CRLMP/108/2026	RAHUL JAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	AIR FIELD P.S. /241 /2023 () //
163	D-CRLMP/1267/2026 CRLMP/109/2026	ABHIJEET ACHARYA VS STATE OF ODISHA	DEBASIS DEBADARSHAN VS	/ /0 () //
164	D-CRLMP/1721/2026 CRLMP/110/2026	NANDINI NAIK VS STATE OF ODISHA	KASHINATH PATNAIK VS	BANTALA /305 /2025 () //
165	D-CRLMP/2100/2026 CRLMP/111/2026	RESHMA PARWIN VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGDALPUR /3 /2026 () //
166	D-CRLMP/1849/2026 CRLMP/112/2026	HUSNA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /7 /2026 () //
167	D-CRLMP/1777/2026 CRLMP/113/2026	NIRMALENDU MISHRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	/ /0 () //
168	D-CRLREV/40068/2025 CRLREV/72/2026	SRIPATI CHARAN BADAJENA VS RAJESH MOHANTY	DURGA PRASAD JENA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000076/2019
169	D-CRLREV/812/2026 CRLREV/73/2026	KANHU CHARAN SAMANTARAY VS LEEPAK KUMAR ROUTRAY	BIJAYA KUMAR RAGADA VS	/ /0 2ND A.D.J.,PURI(Puri) CRA/0000006/2016
170	D-CRLREV/1705/2026 CRLREV/74/2026	LAXMIDHAR MALLICK VS	BHABANI SHANKAR DASPARIDA VS	KUAKHIA /46 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu

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171	D-CRLREV/543/2026 CRLREV/75/2026	STATE OF ODISHA PINTU MALLICK VS STATE OF ODISHA	BUDHIRAM DAS VS	CT/0000018/2021 ERASAMA /440 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH
172	D-CRLREV/912/2026 CRLREV/76/2026	BANAMALI RANA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	Spl/0000109/2024 CHOUDWAR /106 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
173	D-FAO/2371/2026 FAO/31/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., ROURKELA,SUNDARGARH VS KAMLA KUMBHAR	PHASANTA KUMAR MAHALI VS	GR/0000567/2022 // COMNR FOR EMPLOYEES COMPENSAT
174	D-FAO/265/2026 FAO/32/2026	DWIJA DALAPATI VS KALAKANHU PATEL	JYOTI RANJAN DEO VS	EC/0000028/2015 // DISTRICT & SESSIONS JUDGE,BOLANG
175	D-MACA/50695/2025 MACA/85/2026	MANAGER, LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS JYOTSNA RANI SARANGI	ADAM ALI KHAN VS	CMA/0000027/2024 // 9TH M.A.C.T., BHUBANESWAR(Khordha
176	D-MACA/2359/2026 MACA/86/2026	MANAS RANJAN PRADHAN VS RAKESH JENA	PRADEEP KUMAR MISHRA VS	Mac/0000132/2022 // 3RD M.A.C.T.,CUTTACK(Cuttack)
177	D-MACA/2467/2026 MACA/87/2026	GOLAP SWAIN VS THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LTD.,BERHAMPUR	SOUBHAGYA KUMAR DASH VS	Mac/0001120/2019 // III MACT,BHANJANAGAR(Ganjam)
178	D-MACA/2442/2026 MACA/88/2026	K.RAMKI VS SURESH KUMAR SWAIN	SATYABHUSAN DAS VS	Mac/0000070/2020 // 3RD M.A.C.T,KENDRAPARA(Kendrapara
179	D-MACA/1970/2026 MACA/89/2026	M/S.NATIONAL INSURANCE CO. LTD.,CUTTACK VS KALPANA SAMAL	BIJOY DASMOHAPATRA VS	Mac/0000037/2022 // IV M.A.C.T,CUTTACK(Cuttack)
180	D-MSA/2041/2026 MSA/4/2026	PUNJAB NATIONAL BANK, CUTTACK VS ASHISH KUMAR PRADHAN	PRADEEP KUMAR DASMOHAPATRA VS	Mac/0000099/2017 // ODISHA REAL ESTATE APPELLATE TR
181	D-MSA/2047/2026 MSA/5/2026	PUNJAB NATIONAL BANK, CUTTACK VS TILAK PATI	PRADEEP KUMAR DASMOHAPATRA VS	OREAT/0000026/2024 // ODISHA REAL ESTATE APPELLATE TR OREAT/0000148/2023

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182	D-RPFAM/789/2026 RPFAM/30/2026	PRADEEP KUMAR BISWAL VS DEEPIKA SAMAL	SUPRIYO RANJAN MAHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000021/2019
183	D-RPFAM/2423/2026 RPFAM/31/2026	SUNIL KUMAR RAY VS LALITA RAY	ASHOK KUMAR DAS VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000354/2023
184	D-RSA/2336/2026 RSA/42/2026	MEERA PANIGRAHI VS VAISYARAJU LAKUM RAJU @ LAXMI RAJU	ABHISHEK DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJA RFA/0000002/2025
185	D-RSA/2577/2026 RSA/43/2026	JITENDRA PRASAD MISHRA VS JYOTSNAMAYEE MISHRA	DEBASISH SAMAL VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri RFA/0000018/2024
186	D-RSA/42334/2025 RSA/44/2026	SURESH PRASAD SAHU VS SANTOSH KUMAR GAHAN	MANOJ KUMAR PATI VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000003/2025
187	D-RVWPET/962/2026 RVWPET/11/2026	CHAIRMAN ,STATE SELECTION BOARD , ODISHA POLICE ,CUTTACK VS MANOJ KUMAR BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
188	D-TRPCRL/1871/2026 TRPCRL/9/2026	JITENDRA KUMAR SENAPATI VS HEENA HASMI	PRAFULLA KUMAR JENA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B ICC/0000017/2023
189	D-WA/2128/2026 WA/126/2026	STATE OF ODISHA VS SUBHASISH PATTNAIK	MANASH RANJAN MOHANTY,A.G.A VS	// () //
190	D-WA/2129/2026 WA/127/2026	STATE OF ODISHA VS RANJAN KUMAR PRADHAN	MANASH RANJAN MOHANTY,A.G.A VS	// () //
191	D-WA/2157/2026 WA/128/2026	STATE OF ODISHA VS BASANTI BHOI	SUMAN PATTANAYAK,A.G.A VS	// () //
192	D-WA/1796/2026 WA/129/2026	STATE OF ODISHA VS BIJAY KUMAR KAR	SASWAT DAS,A.G.A VS	// () //
193	D-WA/2158/2026	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	//

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	WA/130/2026	VS MALATI BHOI	VS	0 //
194	D-WA/54280/2025 WA/131/2026	SHYAM SUNDAR DAS VS THE CHAIRMAN, DISCIPLINARY AUTHORITY, PURI GRAMYA BANK, PURI	SANTOSH KUMAR SWAIN VS	// 0 //
195	D-WA/49954/2025 WA/132/2026	RATNAKAR SWAIN VS SANTOSH KUMAR ACHARYA	SABYASACHI PANDA VS	// 0 //
196	D-WA/2110/2026 WA/133/2026	STATE OF ODISHA VS RAJENDRA KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
197	D-WA/2334/2026 WA/134/2026	STATE OF ODISHA VS ARJUN NAIK	ARABINDA TRIPATHY,A.G.A VS	// 0 //
198	D-WA/52568/2025 WA/135/2026	REETA JAIN VS LIEF INSURANCE CORPORATION OF INDIA ,MUMBAI	BALARAM NAYAK VS	// 0 //
199	D-WA/1688/2026 WA/136/2026	DG AND IG OF POLICE, ODISHA VS PREMRAJ PADHAN	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
200	D-WA/1598/2026 WA/137/2026	SANAT KUMAR DASH @ SANAT KUMAR DAS VS BIMAL KUMAR SAMAL	MANOJ KUMAR PATI VS	// 0 //
201	D-WA/530/2026 WA/138/2026	PRABHAKAR NAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
202	D-WP(C)/1438/2026 WP(C)/2234/2026	HEMANTA KUMAR BUDHIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
203	D-WP(C)/444/2026 WP(C)/2235/2026	NAMITA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
204	D-WP(C)/1441/2026 WP(C)/2236/2026	RAISUAN GIRLS HIGH SCHOOL, KEONJHAR VS	PARTHA SARATHI DAS VS	// 0

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205	D-WP(C)/447/2026 WP(C)/2237/2026	CONTROLLER OF EXAMINATION, BOARD OF SECONDARY, ODISHA LOCHAN CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// // 0 //
206	D-WP(C)/1764/2026 WP(C)/2238/2026	RAJENDRA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
207	D-WP(C)/1218/2026 WP(C)/2239/2026	BANKIM BIHARI MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
208	D-WP(C)/1442/2026 WP(C)/2240/2026	JANAKA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
209	D-WP(C)/1253/2026 WP(C)/2241/2026	SHERANWALI INFRASTURE PVT.LTD.,ANGUL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
210	D-WP(C)/1774/2026 WP(C)/2242/2026	JHASAKETAN MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
211	D-WP(C)/1254/2026 WP(C)/2243/2026	PITAMBAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
212	D-WP(C)/206/2026 WP(C)/2244/2026	SISIR KUMAR DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
213	D-WP(C)/1853/2026 WP(C)/2245/2026	VICTIM VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //
214	D-WP(C)/1454/2026 WP(C)/2246/2026	NURA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
215	D-WP(C)/210/2026 WP(C)/2247/2026	M/S ALOK KUMAR JEE, BALESWAR VS ADDL COMMISSIONER, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //

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216	D-WP(C)/1451/2026 WP(C)/2248/2026	SANJUKTA BARIK VS STATE OF ODISHA	ANWESHA MISHRA VS	// 0 //
217	D-WP(C)/1256/2026 WP(C)/2249/2026	DILESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/1898/2026 WP(C)/2250/2026	M/S MARKSON AND CO, SAMBALPUR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
219	D-WP(C)/2461/2026 WP(C)/2251/2026	PANDIT RAJESH UTTAMRAO VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
220	D-WP(C)/1599/2026 WP(C)/2252/2026	PAPIN KUMAR SAHOO VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
221	D-WP(C)/55014/2025 WP(C)/2253/2026	SATYENDRA NARAYAN CHAND VS THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND JOINT LABOUR COMMISSIONER, BBSR	SUBRATA KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/1919/2026 WP(C)/2254/2026	DEBAPRASAD SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
223	D-WP(C)/54951/2025 WP(C)/2255/2026	TARENDRA KUMAR PADHY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
224	D-WP(C)/1710/2026 WP(C)/2256/2026	NIRANJAN BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
225	D-WP(C)/496/2026 WP(C)/2257/2026	CHANDAN KUMAR SAHOO VS COMMISSIONER OF ENDOWMENT , ODISHA , BBSR	GAJENDRANATH ROUT VS	// 0 //
226	D-WP(C)/54955/2025 WP(C)/2258/2026	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
227	D-WP(C)/55043/2025	BHATIMUNDA KANSARI GHANTA SEVA NIJOG, CUTTACK	DWARIKA PRASAD MOHANTY	//

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	WP(C)/2259/2026	VS THE COLLECTOR, CUTTACK	VS	0 //
228	D-WP(C)/1725/2026 WP(C)/2260/2026	PINKI JENA VS THE MANAGER ICICI LOMBARD GENERAL INSURANCE CO, BBSR	GOURI KUMAR RATH VS	// 0 //
229	D-WP(C)/1325/2026 WP(C)/2261/2026	AKSHAYA KUMAR CHOUDHURY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
230	D-WP(C)/1326/2026 WP(C)/2262/2026	PURNA CHANDRA BIRTIA VS STATE OF ORISSA	LAXMI SHARMA VS	// 0 //
231	D-WP(C)/2002/2026 WP(C)/2263/2026	ALOK KUMAR RAUT VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
232	D-WP(C)/1737/2026 WP(C)/2264/2026	MARGASIRA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
233	D-WP(C)/1328/2026 WP(C)/2265/2026	PURNA CHANDRA BIRTIA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
234	D-WP(C)/1332/2026 WP(C)/2266/2026	SUNDARLAL KISHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
235	D-WP(C)/55328/2025 WP(C)/2267/2026	M/S OMM JAY MAA LAXMI SHG, KHORDHA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
236	D-WP(C)/1978/2026 WP(C)/2268/2026	SABHAKANTA SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
237	D-WP(C)/55446/2025 WP(C)/2269/2026	TRUPTI DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
238	D-WP(C)/2077/2026 WP(C)/2270/2026	JAYANANDA BAGH VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/215/2026 WP(C)/2271/2026	STATE OF ODISHA RAJENDRA NARAYAN MOHANTY VS JOINT COMMISSIONER OF STATE TAX CT AND GST CIRCLE, CUTTACK	MADHAB LAL AGARWAL VS	// // 0 //
240	D-WP(C)/2080/2026 WP(C)/2272/2026	ABHAY ANJAN DEY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
241	D-WP(C)/2199/2026 WP(C)/2273/2026	SUSHAMA KUJUR VS THE PRINCIPAL SECY TO GOVT. OF ODISHA, HOME DEPT, BBSR	PRAMOD CHANDRA SEJPADA VS	// 0 //
242	D-WP(C)/2075/2026 WP(C)/2274/2026	SABITA JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
243	D-WP(C)/2262/2026 WP(C)/2275/2026	M/S.SHREE SHYAM INFRA ALLOYS, CUTTACK VS THE ASSISTANT COMMISSIONER,CT AND GST CIRCLE-II, ODISHA	DEBRAT SETHY VS	// 0 //
244	D-WP(C)/1394/2026 WP(C)/2276/2026	JAYAKRISHNA SRICHANDAN VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
245	D-WP(C)/1316/2026 WP(C)/2277/2026	ALAYA SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
246	D-WP(C)/1335/2026 WP(C)/2278/2026	REBATI RANJAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
247	D-WP(C)/1400/2026 WP(C)/2279/2026	AMIT KUMAR GUPTA VS THE COLLECTOR, CUTTACK	BAMADEV BARAL VS	// 0 //
248	D-WP(C)/2274/2026 WP(C)/2280/2026	BAPUJI KUMAR SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
249	D-WP(C)/2272/2026 WP(C)/2281/2026	DR.HIMANSU SEKHAR PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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250	D-WP(C)/1679/2026 WP(C)/2282/2026	BIJAYALAXMI DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
251	D-WP(C)/1208/2026 WP(C)/2283/2026	M. RAJESWAR RAO VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	RAGHUNATH DASMOHAPATRA VS	// 0 //
252	D-WP(C)/1680/2026 WP(C)/2284/2026	SANTOSH KUMAR NATH VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
253	D-WP(C)/1717/2026 WP(C)/2285/2026	L. MOHAN RAO ACHARY VS STATE OF ORISSA	MANAS PATI VS	// 0 //
254	D-WP(C)/1718/2026 WP(C)/2286/2026	HIRA BISWAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
255	D-WP(C)/50140/2025 WP(C)/2287/2026	RUNI BEHERA VS UNION OF INDIA	MANORANJAN MUDULI VS	// 0 //
256	D-WP(C)/1446/2026 WP(C)/2288/2026	ALANTI RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
257	D-WP(C)/1980/2026 WP(C)/2289/2026	SANJIB KUMAR BEHERA VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //
258	D-WP(C)/2261/2026 WP(C)/2290/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
259	D-WP(C)/2301/2026 WP(C)/2291/2026	GREWAL MINERALS AND METALS LLP (FORMERLY KNOWN AS M/S. NATIONAL ENTERPRISES) VS STATE OF ODISHA	ATUL KISHORE JHAR VS	// 0 //
260	D-WP(C)/2388/2026 WP(C)/2292/2026	AKHAYA KUMAR NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
261	D-WP(C)/2489/2026	ARCHITA BALA PATRA	NIRANJAN BISWAL	//

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	WP(C)/2293/2026	VS ODISHA PUBLIC SERVICE COMMISSION,CUTTACK	VS	0 //
262	D-WP(C)/1124/2026 WP(C)/2294/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
263	D-WP(C)/2531/2026 WP(C)/2295/2026	GEETA DEVI AGRAWAL @ GEETA AGRAWAL VS COLLECTOR, BALANGIR	SIDHARTHA DAS VS	// 0 //
264	D-WP(C)/1909/2026 WP(C)/2296/2026	MUDULI LATA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
265	D-WP(C)/2534/2026 WP(C)/2297/2026	SANKARLAL AGRAWAL VS COLLECTOR, BALANGIR	SIDHARTHA DAS VS	// 0 //
266	D-WP(C)/1339/2026 WP(C)/2298/2026	BHIMASEN MUDULI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
267	D-WP(C)/1463/2026 WP(C)/2299/2026	ABHISHEK PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
268	D-WP(C)/1343/2026 WP(C)/2300/2026	PRAHALLAD ROUT VS TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
269	D-WP(C)/2396/2026 WP(C)/2301/2026	MANJULATA MALLIK VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //
270	D-WP(C)/872/2026 WP(C)/2302/2026	RAGHURAM SAHU VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
271	D-WP(C)/1983/2026 WP(C)/2303/2026	ANTARYAMI SAHU VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //
272	D-WP(C)/1357/2026 WP(C)/2304/2026	SAUMYARANJAN GHADAI VS	JYOTIRMAY GUPTA VS	// 0

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273	D-WP(C)/54931/2025 WP(C)/2305/2026	STATE OF ODISHA NEPAL CHANDRA KATUAL VS	GOPAL KRUSHNA NANDA VS	// // 0
274	D-WP(C)/1431/2026 WP(C)/2306/2026	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
275	D-WP(C)/1471/2026 WP(C)/2307/2026	STATE OF ODISHA SIBARAM JENA VS	RAMDAS ACHARY VS	// // 0
276	D-WP(C)/1623/2026 WP(C)/2308/2026	SNEHALATA JENA SHREEKANTA JAISWAL VS	MIHIR KANTA RATH VS	// // 0
277	D-WP(C)/2538/2026 WP(C)/2309/2026	ODISHA INFORMATION COMMISSION, BHUBNAESWAR PRAKASH KUMAR SETHY VS	AMIYA KUMAR CHHATOI VS	// // 0
278	D-WP(C)/2578/2026 WP(C)/2310/2026	STATE OF ODISHA KESHABA CHARAN RATHA VS	ASHOK DAS VS	// // 0
279	D-WP(C)/1840/2026 WP(C)/2311/2026	STATE OF ODISHA PRIYAMBADA JENA VS	SHASHI BHUSAN JENA VS	// // 0
280	D-WP(C)/1444/2026 WP(C)/2312/2026	STATE OF ODISHA KOUTUKA RANA VS	DHANANJAYA MUND VS	// // 0
281	D-WP(C)/1627/2026 WP(C)/2313/2026	STATE OF ODISHA SHREEKANT JAISWAL VS	MIHIR KANTA RATH VS	// // 0
282	D-WP(C)/2445/2026 WP(C)/2314/2026	ODISHA INFORMATION COMMISSION, BHUBNAESWAR DR. KANISHKA DAS VS	AMITABH MISHRA VS	// // 0
283	D-WP(C)/1445/2026 WP(C)/2315/2026	UNION OF INDIA SIDDHA RANA VS	DHANANJAYA MUND VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/1628/2026 WP(C)/2316/2026	SHREEKANT JAISWAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	MIHIR KANTA RATH VS	// 0 //
285	D-WP(C)/54947/2025 WP(C)/2317/2026	GIRIDHARI DALAI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
286	D-WP(C)/1821/2026 WP(C)/2318/2026	BIKRAM KUMAR DASH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
287	D-WP(C)/2684/2026 WP(C)/2319/2026	PRINCIPAL, HIGHER SECONDARY SCHOOL OF ART AND CULTURE, SARAKHIA, DHESHAJERU VS STATE OF ODISHA	HIMANSHU KUMAR DAS VS	// 0 //
288	D-WP(C)/1459/2026 WP(C)/2320/2026	SUSHIL KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
289	D-WP(C)/1507/2026 WP(C)/2321/2026	RANJITA BHUMIJI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
290	D-WP(C)/1193/2026 WP(C)/2322/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/1695/2026 WP(C)/2323/2026	DAYANIDHI NAYAK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
292	D-WP(C)/1402/2026 WP(C)/2324/2026	MANOJ KUMAR MUDULI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
293	D-WP(C)/1557/2026 WP(C)/2325/2026	SURESH CHARAN DHAL @ SURESH DHAL VS REGIONAL TRANSPORT OFFICER, BHADRAK	BHABANI SANKAR MISHRA VS	// 0 //
294	D-WP(C)/1480/2026 WP(C)/2326/2026	SAROJ JAYAPURIA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
295	D-WP(C)/1825/2026	BRUKODAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/2327/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/526/2026 WP(C)/2328/2026	SASMITA KUMARI DAKUA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
297	D-WP(C)/1699/2026 WP(C)/2329/2026	GADADHAR PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
298	D-WP(C)/1698/2026 WP(C)/2330/2026	RAJKISHORE JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
299	D-WP(C)/2492/2026 WP(C)/2331/2026	BAIJAYANTI ROUT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
300	D-WP(C)/1702/2026 WP(C)/2332/2026	PUJA UPADHAYA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
301	D-WP(C)/1501/2026 WP(C)/2333/2026	SARJAN DIP VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
302	D-WP(C)/2305/2026 WP(C)/2334/2026	SAGARIKA MOHAPATRA VS THE URBAN CO-OPERATIVE BANK LTD.CUTTACK	NIHAR RANJAN MOHANTY VS	// 0 //
303	D-WP(C)/1754/2026 WP(C)/2335/2026	SUNIL KUMAR PRADHAN VS THE CHAIRMAN CUM MANAGING DIRECTOR (CDM) APPELLTE AUTHORITY, MAHANADI COAL FIELD LTD, SAMBALPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
304	D-WP(C)/1509/2026 WP(C)/2336/2026	K GOPI KRISHNA DORA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
305	D-WP(C)/54141/2025 WP(C)/2337/2026	SASMITA DETHI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
306	D-WP(C)/1781/2026 WP(C)/2338/2026	SWADHIN MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// 0

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307	D-WP(C)/1505/2026 WP(C)/2339/2026	STATE OF ODISHA BASUDEV MAHANANDA VS	SAROJA KANTA SAMAL VS	// // 0
308	D-WP(C)/1819/2026 WP(C)/2340/2026	STATE OF ODISHA PREMANANDA MEHER VS	SHASHI BHUSAN JENA VS	// // 0
309	D-WP(C)/1558/2026 WP(C)/2341/2026	STATE OF ODISHA SUBAL KUMAR MOHANTY VS	RAMA CHANDRA JENA VS	// // 0
310	D-WP(C)/1839/2026 WP(C)/2342/2026	STATE OF ODISHA MANGARAJ PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
311	D-WP(C)/1552/2026 WP(C)/2343/2026	STATE OF ODISHA SANJULATA BEHERA VS	ARUN KUMAR BUDHIA VS	// // 0
312	D-WP(C)/1616/2026 WP(C)/2344/2026	THE BRANCH MANAGER, STATE BANK OF INDIA,CUTTACK SUSHREE MISHRA VS	SUBHENDU KAR VS	// // 0
313	D-WP(C)/38/2026 WP(C)/2345/2026	STATE OF ODISHA PRATAP CHANDRA PANIGRAHI VS	AMIT PRASAD BOSE VS	// // 0
314	D-WP(C)/2408/2026 WP(C)/2346/2026	STATE OF ODISHA SUSHIL KUMAR GAUR VS	ARIJEET MISHRA VS	// // 0
315	D-WP(C)/2411/2026 WP(C)/2347/2026	REGIONAL TRANSPORT OFFICER, TALCHER RAMESH CHANDRA MOHANTY VS	ANJAN KUMAR BISWAL VS	// // 0
316	D-WP(C)/1621/2026 WP(C)/2348/2026	STATE OF ODISHA GITANJALI NAIK VS	DAYANIDHI MISHRA VS	// // 0
317	D-WP(C)/1727/2026 WP(C)/2349/2026	UNION OF INDIA MD. ROSHAN ALI VS	DIPTI RANJAN BHOKTA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/2431/2026 WP(C)/2350/2026	SUBASH CHANDRA PRADHAN VS STATE CHIEF INFORMATION COMMISSIONER, TOSHALI BHAWAN, BHUBANESWAR	PABITRA KUMAR DUTTA VS	// 0 //
319	D-WP(C)/1782/2026 WP(C)/2351/2026	BAPINA SWAIN VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
320	D-WP(C)/1820/2026 WP(C)/2352/2026	PRIYA PRAKASH PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
321	D-WP(C)/2202/2026 WP(C)/2353/2026	LAXMIPRIYA NAYAK VS THE TAHASILDAR, JAGATSINGHPUR	PRAMOD CHANDRA SEJPADA VS	// 0 //
322	D-WP(C)/191/2026 WP(C)/2354/2026	A.RAMU VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
323	D-WP(C)/2253/2026 WP(C)/2355/2026	HIMADRI TANAYA LENKA VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
324	D-WP(C)/2303/2026 WP(C)/2356/2026	DR. DEBASHIS MOHAPATRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
325	D-WP(C)/2608/2026 WP(C)/2357/2026	BRAJA SUNDAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
326	D-WP(C)/2193/2026 WP(C)/2358/2026	PABITRA KUMAR SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
327	D-WP(C)/2544/2026 WP(C)/2359/2026	SARFUDDIN KHAN VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
328	D-WP(C)/2464/2026 WP(C)/2360/2026	MANOJ KUMAR MAHAKHUD VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
329	D-WP(C)/2581/2026	MADHU SUDAN DAS	SILADITYA RAY	//

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	WP(C)/2361/2026	VS	VS	0
		SARATAJ BUKHSH KHAN		//
330	D-WP(C)/1563/2026	PRAHALLAD OJHA	SIDDHANT SARANGI	//
	WP(C)/2362/2026	VS	VS	0
		MANAGER (ELECTRICAL) BCDD-I, TPCODL, BHUBANESWAR		//
331	D-WP(C)/2189/2026	NANDA KISHOR AGRAWAL @ NAND KISHOR AGRAWAL	LAXMINARAYAN PATEL	//
	WP(C)/2363/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/2618/2026	SHAMBOO NATH	SWAPNA KUMAR OJHA	//
	WP(C)/2364/2026	VS	VS	0
		UNION OF INDIA		//
333	D-WP(C)/2174/2026	M/S VENKATESWAR ENGINEERING WORKS	KSHIROD KUMAR SAHOO	//
	WP(C)/2365/2026	VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
334	D-WP(C)/55566/2025	PRAMOD KUMAR TRIPATHY	MANOJ KUMAR PATI	//
	WP(C)/2366/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/1930/2026	SAGARJEET PRUSTY	KUNAL KUMAR SWAIN	//
	WP(C)/2367/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/2173/2026	M/S SITARAM CASHEW INDUSTRIES	KSHIROD KUMAR SAHOO	//
	WP(C)/2368/2026	VS	VS	0
		COMMISSIONER OF SALES TAX CT AND GST		//
337	D-WP(C)/2019/2026	PARESH KUMAR ACHARYA	KUNAL KUMAR SWAIN	//
	WP(C)/2369/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/2614/2026	DILIP KUMAR SAHU	SWAPNA KUMAR OJHA	//
	WP(C)/2370/2026	VS	VS	0
		UNION OF INDIA		//
339	D-WP(C)/2405/2026	MAA MAHALAXMI SHG, MATHURA	ARIJEET MISHRA	//
	WP(C)/2371/2026	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/2221/2026	SAIBANI SAHU @ SAHEBANI SAHU	SIDHARTHA DAS	//
	WP(C)/2372/2026	VS	VS	0

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341	D-WP(C)/1564/2026 WP(C)/2373/2026	STATE OF ODISHA BHAGABAN JENA VS COLLECTOR, JAJPUR	NIRANJAN PRASAD PATRA VS	// // 0 //
342	D-WP(C)/2508/2026 WP(C)/2374/2026	SANNIDHI NAGA RAJU VS UNION OF INDIA	ARUPANANDA GOSWAMY VS	// 0 //
343	D-WP(C)/2399/2026 WP(C)/2375/2026	MAA SARASWATI SHG, SUNATHARA, GANJAM VS	ARIJEET MISHRA VS	// 0 //
344	D-WP(C)/2177/2026 WP(C)/2376/2026	STATE OF ODISHA DASARATH MALIK VS	KUNAL KUMAR SWAIN VS	// 0 //
345	D-WP(C)/1565/2026 WP(C)/2377/2026	STATE OF ODISHA JAGYANSENI DASH VS MINATI MALLIK	SIDDHANT SARANGI VS	// 0 //
346	D-WP(C)/524/2026 WP(C)/2378/2026	G. SAKUNTALA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
347	D-WP(C)/2644/2026 WP(C)/2379/2026	TUSHAR RANJAN MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
348	D-WP(C)/2181/2026 WP(C)/2380/2026	BANAJA NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
349	D-WP(C)/1566/2026 WP(C)/2381/2026	BIKRAM KUMAR SATAPATHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
350	D-WP(C)/1567/2026 WP(C)/2382/2026	SANJIB KUMAR DWIBEDY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
351	D-WP(C)/1560/2026 WP(C)/2383/2026	RABINDRA ROUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //

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352	D-WP(C)/1578/2026 WP(C)/2384/2026	BAJIROUT CHHATRABAS, SUGUDA, ANGUL VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
353	D-WP(C)/1561/2026 WP(C)/2385/2026	M/S BAISAKHI CONSTRUCTION PRIVATE LTD., BARIPADA VS COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
354	D-WP(C)/2571/2026 WP(C)/2386/2026	ANTARYAMI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
355	D-WP(C)/1896/2026 WP(C)/2387/2026	M/S SURESH AGRAWAL AND CO. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
356	D-WP(C)/2195/2026 WP(C)/2388/2026	RAJESH RANJAN SARANGI VS COMMNR OF ENDOWMENTS, ODISHA, BBSR	GOPINATH MISHRA VS	// 0 //
357	D-WP(C)/2516/2026 WP(C)/2389/2026	BHARAT PARIDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
358	D-WP(C)/1882/2026 WP(C)/2390/2026	ANJALI PANDA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
359	D-WP(C)/2640/2026 WP(C)/2391/2026	SANTANU KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	D-WP(C)/2211/2026 WP(C)/2392/2026	MADANCHAN SATNAMI VS HEERAMAN SATNAMI	SUSHANTA KUMAR JOSHI VS	// 0 //
361	D-WP(C)/1794/2026 WP(C)/2393/2026	RENUKA PADHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
362	D-WP(C)/2258/2026 WP(C)/2394/2026	BEGUNIA GRAM PANCHAYAT LEVEL FEDERATION, BEGUNIA, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
363	D-WP(C)/2420/2026	ARUN KUMAR TIWARI	DHIRENDRA KUMAR MOHAPATRA	//

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	WP(C)/2395/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/54445/2025 WP(C)/2396/2026	JALLALUDDIN KHAN VS STATE BANK OF INDIA, MUMBAI	SUDARSAN BEHERA VS	// 0 //
365	D-WP(C)/2040/2026 WP(C)/2397/2026	BANDHAN NANDI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
366	D-WP(C)/2493/2026 WP(C)/2398/2026	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICE ORISSA PVT LTD,CUTTACK VS COLLECTOR, CUTTACK	KAJAL SAHOO VS	// 0 //
367	D-WP(C)/2427/2026 WP(C)/2399/2026	SAGAR KUMAR JENA VS SUB-REGISTRAR, KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //
368	D-WP(C)/2308/2026 WP(C)/2400/2026	MAHESH KUMAR MODI VS ADDL. DIST. MAGISTRATE CUM DIST. REGISTRAR, CUTTACK	SOUMYA MISHRA VS	// 0 //
369	D-WP(C)/2447/2026 WP(C)/2401/2026	ABDUL HAKIM KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
370	D-WP(C)/2545/2026 WP(C)/2402/2026	MD ABDUL TALEB ALIKHAN VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
371	D-WP(C)/2500/2026 WP(C)/2403/2026	CHITRA LEKHA MOHANTY VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// 0 //
372	D-WP(C)/2450/2026 WP(C)/2404/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
373	D-WP(C)/2455/2026 WP(C)/2405/2026	NIRMAL SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
374	D-WP(C)/2774/2026 WP(C)/2406/2026	BINOY BHUSAN JENA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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375	D-WP(C)/2762/2026 WP(C)/2407/2026	STATE OF ODISHA RAMA PRASHAN DASH VS	GOKULANANDA PARIDA VS	// // ()
376	D-WP(C)/2507/2026 WP(C)/2408/2026	STATE OF ODISHA MANJUBALA DAS VS	JANAKI KANTA MAHAPATRA VS	// // ()
377	D-WP(C)/2558/2026 WP(C)/2409/2026	THE BRANCH MANAGER, INDUSIND BANK, CUTTACK SHISHIR KUMAR NAIK VS	SWAPNIL ROY VS	// // ()
378	D-WP(C)/2637/2026 WP(C)/2410/2026	STATE OF ODISHA PRASANT KUMAR DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()
379	D-WP(C)/2606/2026 WP(C)/2411/2026	STATE OF ODISHA MANJULATA ROUT VS	SURYAKANTA DWIBEDI VS	// // ()
380	D-WP(C)/2677/2026 WP(C)/2412/2026	STATE OF ODISHA JITENDRA ROUSTRAY VS	BIRAJA PRASANNA DAS VS	// // ()
381	D-WP(C)/2293/2026 WP(C)/2413/2026	STATE OF ODISHA SABITA CHHOTRAY VS	BIPLABA P.B. BAHALI VS	// // ()
382	D-WP(C)/2028/2026 WP(C)/2414/2026	STATE OF ODISHA PRITICHHANDA MALIK VS	SHIVSANKAR MOHANTY VS	// // ()
383	D-WP(C)/2309/2026 WP(C)/2415/2026	STATE OF ODISHA CHINMAYA KUMAR SAHU VS	LALATENDU SAMANTARAY VS	// // ()
384	D-WP(C)/2032/2026 WP(C)/2416/2026	THE SENIOR DIVISIONAL MANAGER, L.I.C. OF INDIA, CUTTACK ARABIND BEURA VS	SEVATI SOREN VS	// // ()
385	D-WP(C)/2737/2026 WP(C)/2417/2026	STATE OF ODISHA BANITA PATEL VS	LAXMI PRASAD DWIVEDY VS	// // ()
		STATE OF ODISHA		//

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386	D-WP(C)/97/2026 WP(C)/2418/2026	KSHANAPRAVA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //
387	D-WP(C)/54677/2025 WP(C)/2419/2026	THE SECRETARY, OFFICE OF THE WHOLESALE CO OPERATIVE STORES LTD., BALASORE VS JAYSHREE RATH	SOMDEV BARAL VS	// () //
388	D-WP(C)/2382/2026 WP(C)/2420/2026	PATTITAPABAN WSHG, MAHAKALAPADA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //
389	D-WP(C)/2415/2026 WP(C)/2421/2026	PRASANNA KUMAR SAHU VS STATE OF ODISHA	MANORANJAN NAYAK VS	// () //
390	D-WP(C)/2589/2026 WP(C)/2422/2026	BINOD SUNA VS STATE OF ODISHA	ANUPAM DASH VS	// () //
391	D-ABLAPL/1563/2026 ABLAPL/692/2026	GOPINATH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /580 /2025 () //
392	D-ABLAPL/1494/2026 ABLAPL/693/2026	D.DIPTI RANJAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /759 /2025 () //
393	D-ABLAPL/1609/2026 ABLAPL/694/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHAMPUA /373 /2025 () //
394	D-ABLAPL/1545/2026 ABLAPL/695/2026	HARAHARA SAMAL @ HARIHAR SAMAL @ HARIA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHUNTUNI /275 /2025 () //
395	D-ABLAPL/1612/2026 ABLAPL/696/2026	BIKRAM BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /146 /2025 () //
396	D-ABLAPL/1542/2026 ABLAPL/697/2026	SAANBARI DAS @ SAMBARI DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /610 /2025 () //
397	D-ABLAPL/1613/2026	MAHENDRA MALIK	DEEPAK KU SAHOO	RAJNAGAR /98 /2025

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	ABLAPL/698/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/1539/2026 ABLAPL/699/2026	GOPAL NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /272 /2025 () //
399	D-ABLAPL/1536/2026 ABLAPL/700/2026	RIBUNA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /736 /2025 () //
400	D-ABLAPL/1625/2026 ABLAPL/701/2026	ANANDA PARICHHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	Maitri Vihar PS /9 /2026 () //
401	D-ABLAPL/1535/2026 ABLAPL/702/2026	NARENDRA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMPUR (SONEPUR) /72 /2025 () //
402	D-ABLAPL/1527/2026 ABLAPL/703/2026	HEMANTA BARIK VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /424 /2025 () //
403	D-ABLAPL/1629/2026 ABLAPL/704/2026	DIBYENDU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BYREE /310 /2025 () //
404	D-ABLAPL/39909/2025 ABLAPL/705/2026	VICTIM VS STATE OF ODISHA	ASISH CHANDRA RATH VS	BASTA /465 /2025 () //
405	D-ABLAPL/441/2026 ABLAPL/706/2026	SK. ISRAFIL @ SK. ESRAFIL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BONTH /114 /2024 () //
406	D-ABLAPL/1660/2026 ABLAPL/707/2026	SANJAY SINGH VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	RAMACHANDI /5 /2026 () //
407	D-ABLAPL/39422/2025 ABLAPL/708/2026	SUJATA GOUDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /476 /2025 () //
408	D-ABLAPL/1662/2026 ABLAPL/709/2026	MOTAHAR ALLI KHAN VS	ABINASH DAS VS	BADAGODA P.S. /677 /2025 ()

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409	D-ABLAPL/884/2026 ABLAPL/710/2026	STATE OF ODISHA MINAKSHI GHADAI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// MAHILA P.S.(BBSR) /346 /2025 () //
410	D-ABLAPL/1460/2026 ABLAPL/711/2026	BASU @ BASUDEV BERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /88 /2025 () //
411	D-ABLAPL/1463/2026 ABLAPL/712/2026	PAKHITA BARIK @ PARIKHITA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /35 /2022 () //
412	D-ABLAPL/1484/2026 ABLAPL/713/2026	SIDHARTH NAYAK @ SIDHARTHA @ GUDU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /79 /2020 () //
413	D-ABLAPL/1635/2026 ABLAPL/714/2026	ANOWAR MIRZA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /6 /2026 () //
414	D-ABLAPL/1640/2026 ABLAPL/715/2026	LALIT MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 () //
415	D-ABLAPL/1464/2026 ABLAPL/716/2026	RANAJIT @ RANJIT JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /11 /2026 () //
416	D-ABLAPL/1496/2026 ABLAPL/717/2026	SUNIL BHOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /585 /2024 () //
417	D-ABLAPL/1500/2026 ABLAPL/718/2026	SAGAR KUMAR BASKEY VS STATE OF ODISHA	RAJJEET ROY VS	JALESWAR /16 /2026 () //
418	D-ABLAPL/1572/2026 ABLAPL/719/2026	SABITRI NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BYREE /310 /2025 () //
419	D-ABLAPL/1637/2026 ABLAPL/720/2026	SANJAY SAHOO @ SANJAY KUMAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /406 /2024 () //

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420	D-ABLAPL/1573/2026 ABLAPL/721/2026	GOPAN KANDI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SALIPUR /604 /2025 () //
421	D-ABLAPL/1565/2026 ABLAPL/722/2026	PRASHANT KUMAR DALEI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	RAIKIA /5 /2026 () //
422	D-ABLAPL/1576/2026 ABLAPL/723/2026	JITU SUNA @ MACHHAD VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /428 /2025 () //
423	D-ABLAPL/1641/2026 ABLAPL/724/2026	B. RAGHUNATH PATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /731 /2025 () //
424	D-ABLAPL/1478/2026 ABLAPL/725/2026	BRUNDA GOPE @ BRUNDABAN GOPA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIRANGPUR TOWN /37 /2009 () //
425	D-ABLAPL/1644/2026 ABLAPL/726/2026	SANJAY @ SATIYA KUMAR SWAIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /487 /2025 () //
426	D-ABLAPL/1604/2026 ABLAPL/727/2026	SUBODHA KUMAR BHOL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /292 /2023 () //
427	D-ABLAPL/1548/2026 ABLAPL/728/2026	SANJAYA PARIDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /66 /2025 () //
428	D-ABLAPL/1626/2026 ABLAPL/729/2026	JHATU DEY @ ASHANTA DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /7 /2026 () //
429	D-ABLAPL/1649/2026 ABLAPL/730/2026	ARU JENA@SUDHIR KUMAR JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /17 /2026 () //
430	D-ABLAPL/1607/2026 ABLAPL/731/2026	UDAY PURTY @ PURTTI VS STATE OF ODISHA	RAKESH BEHERA VS	MAHABIROD /8 /2026 () //
431	D-ABLAPL/1605/2026	KALIA JENA @ PRATAP JENA	SANJIT MISHRA	DELANGA /101 /2023

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	ABLAPL/732/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/1652/2026 ABLAPL/733/2026	NARI NAIK @ NARENDRA NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /335 /2025 () //
433	D-ABLAPL/1654/2026 ABLAPL/734/2026	PRABHUDATTA LENKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /199 /2024 () //
434	D-ABLAPL/1693/2026 ABLAPL/735/2026	MD RAHISUDDIN VS STATE OF ODISHA	BHARAT JALLI VS	// () //
435	D-ABLAPL/1758/2026 ABLAPL/736/2026	BULBUL DAS @ KHANA VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /490 /2025 () //
436	D-ABLAPL/1759/2026 ABLAPL/737/2026	HAGURA @ RAGHUNATH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 () //
437	D-ABLAPL/1657/2026 ABLAPL/738/2026	ACHYUTA DIGAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NUAGAON /108 /2025 () //
438	D-ABLAPL/1596/2026 ABLAPL/739/2026	RAMESH YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /466 /2025 () //
439	D-ABLAPL/1760/2026 ABLAPL/740/2026	SUSHANTA SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /274 /2025 () //
440	D-ABLAPL/1658/2026 ABLAPL/741/2026	ABHIMANYU PARIDA @ ANUP VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /385 /2025 () //
441	D-ABLAPL/1761/2026 ABLAPL/742/2026	SARBESWAR BHUYAN @ BHUAN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /10 /2026 () //
442	D-ABLAPL/1666/2026 ABLAPL/743/2026	MIHIR KUMAR BINDHANI VS	ANSHUMAN PANDA VS	BERHAMPUR /142 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/1645/2026 ABLAPL/744/2026	STATE OF ODISHA DUSMANTA SAHU VS	AMIT KUMAR NATH VS	// BAGDIA /8 /2026 ()
444	D-ABLAPL/1577/2026 ABLAPL/745/2026	STATE OF ODISHA BHANUPRIYA SETHI VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI MODEL /13 /2026 ()
445	D-ABLAPL/1578/2026 ABLAPL/746/2026	STATE OF ODISHA GANESH PATRA VS	SAUMYA RANJAN PRADHAN VS	// JAJPUR ROAD /8 /2026 ()
446	D-ABLAPL/1590/2026 ABLAPL/747/2026	STATE OF ODISHA NESERA BEGUM @ NASERA BEGUM VS	AMULYA RATNA PANDA VS	// TIGIRIA /286 /2025 ()
447	D-ABLAPL/39753/2025 ABLAPL/748/2026	STATE OF ODISHA PRADIP DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /454 /2025 ()
448	D-ABLAPL/1431/2026 ABLAPL/749/2026	STATE OF ODISHA JAYANTA KUMAR BHOI @ JAYANTA BHOI VS	RAMESH CHANDRA BHOI VS	// KISSANNAGAR PS /342 /2025 ()
449	D-ABLAPL/39755/2025 ABLAPL/750/2026	STATE OF ODISHA MANAS DAS @ MANU DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /454 /2025 ()
450	D-ABLAPL/1219/2026 ABLAPL/751/2026	STATE OF ODISHA AKASH KUMAR ROUT VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /687 /2025 ()
451	D-ABLAPL/612/2026 ABLAPL/752/2026	STATE OF ODISHA NALINIKANTA BEHERA VS	BHABANI SANKAR DAS VS	// PATTAMUNDAI RURAL PS /6 /2026 ()
452	D-ABLAPL/1668/2026 ABLAPL/753/2026	STATE OF ODISHA PRATIK KUMAR PRADHAN VS	ANSHUMAN PANDA VS	// //0 ()
453	D-ABLAPL/1669/2026 ABLAPL/754/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	LAMBODOR ACHARI VS	// SURADA /166 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/1473/2026 ABLAPL/755/2026	BISWAJIT BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGRIPOSI /271 /2025 () //
455	D-ABLAPL/1675/2026 ABLAPL/756/2026	KETAN DALEI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARANGA /23 /2026 () //
456	D-ABLAPL/1591/2026 ABLAPL/757/2026	SK. HABIB VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /398 /2025 () //
457	D-ABLAPL/1595/2026 ABLAPL/758/2026	ANANTA BASUDEV SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SUKINDA /6 /2026 () //
458	D-ABLAPL/1796/2026 ABLAPL/759/2026	SK. NASIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHARATPUR PS /867 /2025 () //
459	D-ABLAPL/1746/2026 ABLAPL/760/2026	MD.TOSHIB KHAN @ TUSIF VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /10 /2026 () //
460	D-ABLAPL/1798/2026 ABLAPL/761/2026	MOHAN GALARI @ MOHAN GOLLARI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BOIPARIGUDA /132 /2018 () //
461	D-ABLAPL/1799/2026 ABLAPL/762/2026	CHITTA RANJAN SAHU @ PINKU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /821 /2025 () //
462	D-ABLAPL/1764/2026 ABLAPL/763/2026	APARAJITA NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JAGATPUR /763 /2025 () //
463	D-ABLAPL/1801/2026 ABLAPL/764/2026	JAGA HARICHANDAN @ DIWANA HARICHANDAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	AIR FIELD P.S. /105 /2025 () //